# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS) LOK SABHA UNSTARRED QUESTION NO. 4139 TO BE ANSWERED ON 10.08.2017

### **Wrestling in Olympics**

## +4139. SHRIMATI NEELAM SONKER: SHRIMATI RAMA DEVI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the International Olympic Committee has proposed to keep wrestling out of the Olympics and if so, the details and the present status thereof;
- (b) the criteria adopted for inclusion and exclusion of any sports/games from Olympics and the reaction of the Government thereto; and
- (c) the steps taken/being taken by the Government at international level to ensure inclusion of wrestling in the Olympics along with the outcome thereof?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

(a) to (c): Madam, the Indian Olympic Association (IOA) has informed that there was a proposal in the International Olympic Committee (IOC) to drop wrestling from the Olympics but the 125<sup>th</sup> Session of the IOC has decided to include wrestling for 2020 and 2024 Olympic Games.IOC Session (General House) decides on inclusion and exclusion of any sports/games from the Olympics and the Government has no role in it.

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